

**Seminar on Electronics and Telecommunications in Hyderabad**

2028. DR. C. SILVERA: Will the PRIME MINISTER be pleased to state:

(a) whether any International Exhibition and Seminar on Electronics and Telecommunications is proposed to be held at Hyderabad during 1991;

(b) if so, the details thereof;

(c) the countries likely to participate in the Seminar; and

(d) the expenditure likely to be incurred in organising this Seminar?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b) There is no proposal by the Government to organise any International Exhibition and Seminar on Electronics & Telecommunications at Hyderabad during 1991. However, some private organisers had proposed to hold such a seminar-cum-exhibition at Hyderabad from 11-14 July, 1991 which was however, not held.

(c) USA, Canada, Brazil, U.K., Germany, France, Italy, Spain, Belgium, Netherlands, Switzerland, Sweden, Norway, Denmark, Japan, Hongkong, South Korea, China, Taiwan, Singapore, Australia, USSR and East European Countries were expected to participate in the Seminar.

(d) This Seminar was planned by the organisers to be run on a no profit basis at an estimated expenditure of Rs. 10 lakhs.

**Certification of Video Cassettes**

2030. SHRI J. CHOKKA RAO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the circulation of Video cassettes require censor certificate under the Act;

(b) whether all the Video-cassettes in circulation have obtained such a certificate before circulation; and

(c) if not, the action taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Under the Cinematograph Act, 1952, any film, whether celluloid or video, is required to be certified by the Central Board of Film Certification for its public exhibition;

(b) and (c) It is not feasible to gather information from all over this large country as to whether all the video cassettes in circulation have obtained censor certificate. However, there are reports in various quarters about showing of uncertified video films in video parlours and their being rented out by video libraries. Enforcement of the provisions of the Cinematograph Act relating to public exhibition of films, after certification, and action against breach of the provisions rests with State Governments/Union Territory Administrations. As such, they have been advised time and again for strict implementation of the provisions of the Act and to take action against the offenders.

**Development of Electra Van**

2031. SHRI J. CHOKKA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether the Bharat Heavy Electricals Limited have developed a battery-operated vehicle known as Electra Van which is noise-free and petrol-free;

(b) if so, the speed and cost of operation of the said vehicle; and

(c) whether there is any proposal to put them on road on a commercial scale?